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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

Original Application No.426/96

Dt. of decision: 8-7-1996

Between:

T.C. Nageswara Rao .. Applicant

and

1. General Manager, S.C.Railway, Secunderabad.
2. Divisional Railway Manager (MG), Hyd'bad Division, S.C.Railway, Secunderabad.
3. Divisional Railway Manager (BG) S.C.Railway, Secunderabad. .. Respondents

Counsel for the applicant : Sri S. Lakshma Reddy

Counsel for the respondents: Sri V. Rajeswara Rao

CORAM

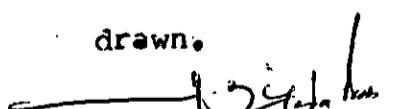
Hon'ble Mr. Justice M.G.Chaudhari : Vice Chairman

Hon'ble Mr. H.Rajendra Prasad : Member (A)

JUDGEMENT

(Oral order as per Hon. Mr. Justice M.G.Chaudhari, V.C.)

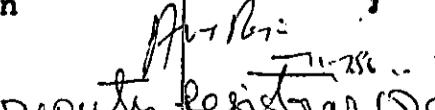
The learned counsel for the applicant states that the applicant would desire to file a representation to the authorities of the respondents and since he desires to avail that opportunity he may be permitted to withdraw the O.A. with liberty to agitate his grievance, subsequently if necessary. The O.A. accordingly disposed of as withdrawn.


(H. Rajendra Prasad)
Member (A)


(M.G. Chaudhari)
Vice Chairman

Open Court dictation
Dt. 8-7-1996

kmv


Deputy Registrar (D)

(20)

O.A.426/96.

To

1. The General Manager,
SC Rly, Secunderabad.
2. The Divisional Railway Manager (MG)
Hyderabad Division, SC Rly, Secunderabad.
3. The Divisional Railway Manager (BG)
SC Rly, Secunderabad.
4. One copy to Mr.S.Lakshma Reddy, Advocate, CAT.Hyd.
5. One copy to Mr.V.Rajeswar Rao, Addl.CGSC.CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One sparecopy.

pvm.

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 8-7-1996

ORDER/JUDGMENT

M.A./R.A/C.A.No.

in

O.A.No. 595/96 426/96

T.A.No.

(W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

केंद्रीय प्रशासनिक विधिवल
Central Administrative Tribunal
देशपात्र/DESPATCH

22 JUL 1996

हैदराबाद व्यापारी
HYDERABAD BENCH